of Drinking Water and Sanitation (DDWS) is having regular reviews with the State Governments of the States that are lagging behind. A national conference of State Ministers in charge of sanitation was held on 28th October 2010 at Vigyan Bhawan New Delhi to accelerate rural sanitation coverage. State level workshops are held to give district officials more exposure to good practices, encouraging them to involve Panchayati Raj Institutions (PRIs) in implementation etc. Besides, the funds allocated for TSC in 2010-11 at Rs. 1580 crore reflect an increase of 31.67% over the previous year.

Unique Identity Card for MGNREGS workers

- 148. SHRIMATI KUSUM RAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government is contemplating to issue bio-metric Unique Identity Card to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers;
 - (b) if so, the details thereof;
- (c) the number of Unique Identity Card (UID) estimated to be issued under the scheme, State-wise;
 - (d) the details of the cost likely to be incurred for issuing such cards; and
 - (e) the details of the head under which such cost will be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) It is proposed to collect the Bio-metric database of the Mahatma Gandhi NREGA workers. The Biometric data will be UIDAI compliant.

- (c) No Unique Identity Card is proposed to be issued under Mahatma Gandhi NREGA.
- (d) and (e) Do not arise.

Drinking Water Facility in Uttar Pradesh

- 149. DR. AKHILESH DAS GUPTA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether all the habitations of Uttar Pradesh have been provided potable drinking water under Bharat Nirman Programme of the Government;
- (b) if not, the number of habitations in the State which have not been provided with potable drinking water; and
- (c) what steps Government has taken to ensure that all the habitations in the State get potable supply within the time-frame prescribed under Bharat Nirman?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) to (c) As per the data entered into the Integrated Management Information System (IMIS) by the State Government, at the end of the Bharat Nirman Programme period, all the 2,60,110 habitations in the State, have been covered fully or partially with drinking water supply. However, the State Government has reported in the IMIS that as on 1.4.2010, 2087 habitations have water quality related problems. To tackle this problem, the States have been urged to give priority to sanctioning schemes in the quality affected habitations under the guidelines of National Rural Drinking Water Programme(NRDWP). The State Government of Uttar Pradesh has targeted to cover 2142 water quality affected habitations with potable drinking water supply in 2010-11.

Allocation and monitoring of NSAP funds

- 150. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the details of Central assistance to the States under National Social Assistance Programme (NSAP) including Himachal Pradesh during the years 2007-08, 2008-09, 2009-10 and 2010-11, State-wise;
- (b) the details of amount spent in the implementation of the schemes under NSAP during the said period, scheme-wise and State-wise;
- (c) whether Government has any mechanism to monitor the funds being spent on implementation of such schemes; and
 - (d) if so, the details thereof, scheme-wise and State-wise, for the said period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The National Social Assistance Programme (NSAP) is under State Plan and funds are released as Additional Central Assistance (ACA) by the Ministry of Finance to the States as a combined allocation for all the schemes under NSAP together. The details of central assistance given to the States under NSAP including Himachal Pradesh during the years 2007-08, 2008-09, 2009-10 and 2010-11 and the amount spent in the implementation of NSAP during the said period, State-wise is given in Statement (See below).

(c) and (d) NSAP Schemes are implemented by the State Governments. The progress of implementation of the NSAP is regularly monitored through Monthly Progress Reports (MPRs), Nodal Officer meetings, Performance Review Committee (PRC) meetings and field visits.